

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3158
ANSWERED ON:23.12.2003
DEMANDS OF PMFs
UMMAREDDY VENKATESWARLU

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that dependents of Para-Military Personnel killed in Kashmir are unable to meet senior officials to discuss their unfulfilled assurances;
- (b) if so, the reasons therefor;
- (c) whether the Government has any proposal to give advertisements asking all such dependents to approach identified officer of Para-Military Force; and
- (d) if not, the reasons for avoiding meeting such dependents?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

- (a) & (b): It is not true that dependents of para military forces personnel killed in Kashmir are not allowed to discuss their problems with the senior officers. Their grievances are heard at appropriate level.
- (c) & (d): As per information received from CRPF, BSF, AR, ITBP and CISF names/designation of concerned welfare officers/grievance officers are displayed/notified on the notice board in the office premises. SSB have since issued necessary instructions on similar line to their field formations. In the NSG, the senior most officer of the unit/group has been made responsible to handle grievance of the dependents. Being a deputationists force, the issues concerning the parent force are referred to them for appropriate action.